

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3385
ANSWERED ON:30.11.2010
ASSISTANCE FOR SPORTS ACADEMIES
Bajwa Shri Partap Singh;Patel Shri Deoraj Singh

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether certain State Governments have set up sports academies in their States including Madhya Pradesh;
- (b) if so, the details thereof, State-wise including Madhya Pradesh;
- (c) whether the Union Government proposes to share the expenditure being incurred on sports by the States academies;
- (d) if so, the details thereof, State-wise;
- (e) whether the Union Government has any proposal to set up sports academies for development of sports in the country;
- (f) if so, the details thereof and the details of facilities provided to the trained sports persons who participated in international sports competitions, State-wise; and
- (g) the steps taken/being taken by the Government for transparency in various sports federations/associations?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) to (b): The Government does not maintain any centralized data base on the sports academies set up by States. However, as per information obtained by the Ministry, the Government of Madhya Pradesh (MP) has set up seven Sports Academies viz. M.P State Women's Hockey Academy, Gwalior; M.P State Equestrian Academy, Bhopal; M.P State Shooting Academy, Bhopal; M.P State Water Sports Academy, Bhopal; M.P State Martial Arts Academy, Bhopal; M.P State Men's Hockey Academy, Bhopal; and M.P State Men's Cricket Academy, Gwalior.
- (c) No, Madam.
- (d) Does not arise.
- (e) & (f) The Government does not have any proposal to set up Sports academies. The Sports Authority of India Regional Centres have state-of-the art training facilities, which are used for conducting national coaching camps for the preparation of national teams to participate in international sports events.
- (g) The Ministry has taken several initiatives to promote good governance among the National Sports Federations (NSFs) which include age and tenure limits on office bearers and declaration of all NSFs receiving an annual grants of Rs. 10 lakh and above from the government as public authority under the Right to Information Act, 2005.